

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Briar Knoll Mills Pvt Ltd

MAIN PETITION NUMBER : CP/729/IB/2018

(IA/MA) APPLICATION NUMBERS

MA/107/2020; IA/1028(CHE)/2021; IA/1013(CHE)/2021; IA/1309(CHE)/2021; IA/125(CHE)/2022;
IA/554(CHE)/2022; IA/476(CHE)/2022

ORDER

MA/107/2020; IA/1028(CHE)/2021:

The Applicant is represented by the Ld. Counsel Ms. Pavithra Sundarajan and the Respondent Liquidator is represented by the Ld. Counsel Mr. R. Vidhya Shankar through video conferencing mode.

Ld. Counsel Mr. R. Vidhya Shankar states that properties have been sold and proceeds distributed to the Financial Creditors.

The Petitioner is directed to implead the necessary parties and proceed with the matter thereafter.

List the matter on **21.04.2023** for further hearing.

All the parties are present with their respective cases through video conferencing mode.

List all other matters on **21.04.2023** for further hearing.



**[SAMEER KAKAR]
MEMBER (TECHNICAL)**



**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**